

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD

CP.133/2000 in OA.645/99

dt.1-3-2001

Between

B. Srinivasu : Applicant

and

1. General Manager
Telecom District
Vijayawada

2. Chief General Manager
Telecommunication
Doorsanchar Bavan
Hyderabad

3. Chairman
Telecom Commission
New Delhi : Respondents

Counsel for the applicant : K. Venkateswara Rao
Advocate

Counsel for the respondents : V. Rajeswara Rao
CGSC

Coram

Hon. Mr. B.S. Jai Parameshwar, Member (Judl.)

Hon. Mr. M.V. Natarajan, Member (Admn.)

Order

Oral order (per Hon. Mr. B.S. Jai Parameshwar, Member (J)

Heard Mr. TVVS Murthy for Mr. K. Venkateswara Rao and
Mr. V. Rajeswara Rao.

2. The learned counsel for the respondents produced order
dated 6-11-2000 wherein the Hon. High Court of Andhra Pradesh
has issued interim stay in WP.21117 of 2000 against the order
passed in OA.645/1999. Hence the CP is closed.

M. V. Natarajan
(M.V. Natarajan)
Member (Admn.)

Dated : 1 March 2001
Dictated in Open court

sk

B. S. Jai Parameshwar
(B.S. Jai Parameshwar)
Member (Judl.)

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